

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

DATED 8TH FEBRUARY, 2006

PETITION No. 61(C) OF 2005

ESPN Software India Private Limited	...Petitioner
Vs	
Polimer Cable Network	...Respondent

BEFORE:

**HON'BLE MR. JUSTICE N.SANTOSH HEGDE,
CHAIRPERSON**

MR. VINOD VAISH, MEMBER

LT.GEN.D.P.SEHGAL(RETD.),MEMBER

For Petitioner : Mr.N. Ganpathy,Advocate

For Respondent : Mr.P.Ramesh,
Mr.V.N.Subramaniam,
Mr.Rajiv Rufus,Advocates

ORDER

Learned counsel for the petitioner submits that in view of the fact that the petitioner and the respondent have settled the dispute in the matter out of the Tribunal, he seeks permission to withdraw this petition.

2. The petition is dismissed as withdrawn.

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(N. Santosh Hegde)
Chairperson

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(Vinod Vaish)
Member

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(D.P.Sehgal)
Member